

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.713/2004

Friday, this the 19th day of March, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Insp Kapoor Singh
D.1 607, RZ-163, Vaishali
Palam Dabri Road, New Delhi

..Applicant

(By Advocate: Shri Arun Bhardwaj)

Versus

1. Union of India through
Ministry of Home Affairs
North Block, New Delhi
2. Commissioner of Police
Police Head Quarter
IP Estate, New Delhi
3. Special Commissioner of Police
Administration, Police Headquarter
IP Estate, New Delhi
4. Lilaram Jeph
D-1-544
5. Kirorilal Singh
D-1-545
6. Kamal Ram Meena
D-1-511
7. Babu Singh Dardi
D-1-89
8. Harkala Devi Thapa
D-1-3
9. Krishna Dwivedi
D-1-4
10. Sushma Sodhi.
D-1-5
11. Jinender Kumar.
D-1-159
12. Man Kumar
D-1-133

13. Roshan Lal
D-1-149
14. A.U. Siddiqui
D-1-160
15. Sultan Singh
D-1-561
16. Chander Bhan
D-1-399
17. Gulab Rai
D-1-225
18. Vijay Sule
D-1-515
19. Partap Singh
D-1-592
20. Raghubir Singh
D-1-259
21. harish Chander
D-1-283
22. Harbans Lal
D-1-161
23. Dharam Chand
D-1-516
24. Puran Singh
D-1-276
25. Prit Pal Singh
D-1-517
26. Surender parkash
D-1-518
27. Satya parkash
D-1-580
28. Gurnam Singh Sethi
D-1-573
29. Naresh Chand Aneja
D-1-519
30. Ashutosh Chatterjee

- D-1-582
31. Jinder Singh
D-1-562
 32. Mohan Chander
D-1-520
 33. Ravinder Singh Grewal
D-1-521
 34. Raj Singh
D-1-563
 35. Jeet Singh
D-1-522
 36. Nand Kishore
D-1-242
 37. Bhim Singh
D-1-92
 38. Ishwar Singh
D-1-569
 39. Surender Kumar Rathi
D-1-574
 40. Umrao Singh
D-1-548
 41. Jagter Singh
D-1-549
 42. Shoban Singh Bhakuni
D-1-523
 43. Amarjeet Singh
D-1-531
 44. Rajender Singh Dahiya
D-1-575
 45. Ishwar Singh Beniwal
D-1-550
 46. Sube ram Yadav
D-1-525
 47. Pran Nath Malhotra
D-1-551

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48. Tejpal Singh Nagar
D-1-576
49. Suhk Ram
D-1-577
50. Shamsheer Singh Malik
D-1-578
51. Nageshwar Rao
52. T. Sebastian

53. Rajender Singh Rathi
D-1-258
54. Subey Singh Yadav
D-1-336
55. Jai Singh
D-1-97
56. Jagdish Chander
D-1-198
57. Hans Raj
D-1-261
58. Ramesh Chand
D-1-310
59. Jagdev Singh
D-1-321
60. Om Kumar
D-1-412
61. Prem Chand
D-1-412
62. Jagdish Kumar Malkit
D-1-431
63. Kishan Ram
D-1-477
64. Savitri Sharma
D-1-151

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- 65. Neclam Lata Goswami
D-1-397
- 66. Ram Kumar Meena
D-1-621
- 67. Ramu Lal Meena
D-1-504
- 68. Girraj Singh
D-1-505
- 69. Harnath Meena
D-1-571
- 70. Lala Ram Meena
D-1-572
- 71. Jeewan Singh Gill
D-1-583
- 72. Jasvir Singh Malik
D-1-593
- 73. Data Ram
D-1-597
- 74. Bal Kishan
D-1-519
- 75. Surender Kumar
D-1-604
- 76. Gurmeet Singh
D-1-605
- 77. Rejender Singh
D-1-606

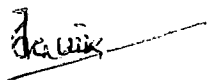
... Respondents


O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he may be permitted to make a representation to the respondents and subject to that, does not press the present petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(S. K. Naik)
Member (A)


(V. S. Aggarwal)
Chairman

/sunil/